## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 344 OF 2016**

Dated: 13<sup>th</sup> December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NLC India Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. .... Respondent(s)

## **ORDER**

Due to administrative reasons, the matter could not be taken up.

List the matter on <u>06.03.2018.</u>

**COURT MASTER**